

1	2	3	4	5
6.	Goa	8148	5355	5591
7.	Gujarat	86220	95189	105283
8.	Haryana	74360	80175	85169
9.	Himachal Pradesh	11653	12204	12740
10.	Jammu & Kashmir	21677	23057	23980(E)
11.	Karnataka	80292	88513	96638
12.	Kerala	78420	85935	98918
13.	Madhya Pradesh	172545	201620	220356
14.	Maharashtra	89953	84148	86771
15.	Manipur	4059	4308	4571
16.	Meghalaya	1368	1569	1660
17.	Mizoram	2478	2592	2633
18.	Nagaland	615	644	675
19.	Orissa	18004	16740	17257
20.	Punjab	124453	129163	132152
21.	Rajasthan	82393	84886	86837
22.	Sikkim	209	224	245(E)
23.	Tamilnadu	116940	137625	160527
24.	Tripura	4987	5981	6604
25.	Uttar Pradesh	217376	248207	268345(E)
26.	West Bengal	139678	141825	143293
27.	Andaman & Nicobar	795	851	914
28.	Chandigarh	2765	2876	2973
29.	Dadra & Nagar Haveli	282	306	344
30.	Daman & Diu	385	430	505
31.	Lakshadweep	144	184	224
32.	Pondicherry	3198	3525	3793
TOTAL		1498193	1648385	1772485

E — Estimated

[English]

Ammonia Plant

2267. SHRI P.C. CHACKO: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether M/s. Fertilizers and Chemicals Travancore Ltd. have been permitted to set up a new Ammonia plant of 900 tonnes per day capacity;

(b) if so, the details thereof;

(c) the estimated cost involved in it;

(d) whether the estimated cost of the plant is likely to involve foreign exchange component; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) to (e). The Ammonia Plant Replacement Project of M/s. Fertilizers and Chemicals Travancore Limited (FACT), under implementation at Udyogmandal (near Cochin), Kerala, with a capacity for manufacture of 900 tonnes per day of ammonia was approved by the Government in May, 1993. The project is estimated to cost Rs. 818.43 crores with a foreign exchange component of Rs. 171.91 crores.

Land and Trade Unions by Kanpur Cantonment

2268. DR. LAL BAHADUR RAWAL: Will the PRIME MINISTER be pleased to state:

(a) whether the Government are aware that lands to certain trade union organisations near the Army base in Kanpur Cantonment areas has recently been allotted;

(b) if so, the details thereof;

(c) whether some other trade union organisations are also proposed to be provided with similar lands;

(d) if so, the facts thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). The Indian National Defence Workers Federation was allotted 10,199 sq. ft. in Survey No. 573 on payment of annual rent and premium vide Ministry of Defence letter No. 718/2/L/L&C/72/88/D (Lands) dated 17th January, 1973. In 1983 this allotment was changed and land measuring 10,450 sq. ft. was allotted out of GLR Survey No. 701 to the Federation. This was further changed in 1993 and an area measuring 10,450 sq. ft. was allotted out of GLR Survey No. 520 in the Kanpur Cantonment to the Defence Workers Federation in lieu of the land allotted earlier.

(c) There is no proposal to allot defence land to any trade union organisation.

(d) and (e) Do not arise.

Information Technology Park in Bangalore

2269. DR. K.V.R. CHOWDARY:
SHRI C.P. MUDALA GIRIYAPPA:
SHRI K.G. SHIVAPPA:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have approved the Tata-Singapore consortium to set up an information technology park in Bangalore;

(b) if so, the terms and conditions thereof;

(c) the details of other companies seeking facilities in this park; and

(d) the time by which it is likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENTS OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) and (b). Yes, Sir, the Government have approved a proposal for a new joint venture between Tata Industries Limited (40%), Government of Karnataka (20%), and Information Technology Park Investment Pvt. Ltd. (40%), a consortium of Singapore Companies for setting up an Information Technology Park at Whitefield in Bangalore catering the requirements of multinational companies and others who wish to expand in the field of Information Technology, Telecommunications and Electronics.

(c) The setting up of this park will provide the multi national companies facility to set up operations with